to Questions

787. SHRI PRAKASH VIR SHASTRI: Will the Minister of AGRICULTURE be pleased to state the total crushing capacity for various kinds of oil-seeds in the organised sector in the country during the Fourth Five Year Plan and as envisaged in the Fifth Five Year Plan?

Crushing capacity for oil seeds

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): No precise information is available on the installed capacity of the oil milling industry in the country. The installed capacity for vegetable oils by expellar process in the organised sectors is estimated to be 12 lakh tonnes per annum in terms of oilseeds.

In view of the large capacity already existing in the country, expansion of capacity for crushing of oilseeds is not envisaged. However, in the case of cottonseed crushing, the Govt. is encouraging to have further capacity and the present position of cottonseed crushing is as under:-

(lakh tonnes) Capacity approved 19.67 Sponsored by DGTD 1.68 Capacity installed 10 12 Capacity requirement in 1978-79 43.20*

*It is estimated that all the cottonseed available in the country in 1978-79 will be crushed for which the availability will be 43.20 lakh tonnes. Hence the same capacity will be required in 1978-79.

The capacity at present registered in the D. G. T. D. for the manufacture various vegetable oils by solvent extraction process is 23.13 lakh tonnes in terms expeller oilcakes.

Ration cards for the Distribution of Fertilizers

788. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government proposes to introduce ration card system in all States to ensure fair and equitable distribution of fertilisers to farmers; and

THE MINISTER OF STATE IN THE AGRICULTURE (SHRI MINISTRY OF ANNASAHEB P. SHINDE): (a) There is no such scheme under consideration the Government of India. The Government of India makes only State-wise allocations of fertilisers from imports and domestic production. The system of interval distribution within a State is left to the State Government concerned. It is for the State Governments to decide whether a card system is to be introduced to ensure a fair distribution of fertilisers to the farmers.

(b) if so, the details thereof?

(b) Does not arise.

Smuggling of rice from Uttar Pradesh to Deficit States

S. KUMARAN: 789. SHRI Will the Minister of AGRICULTURE be pleased to

- (a) whether it is a fact that rice is being snruggled out from Uttar Pradesh to the deficit States in the guise "paddyseeds" with forged certificates procured from the officials in the National Seeds Corporation; and
- (b) if so, the details thereof and action taken against the officials connected therewith?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND **AGRICULTURE** (SHRI C. SUBRAMANIAM): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

खाद्य सुरक्षा संबंधी विश्व नीति

790. श्री ओउम् प्रकाश त्यागी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि खादय तथा कृषि संगठन के महानिदेशक ने विश्व-ब्यापी मुखमरी और खाद्य मंकट को दिष्ट में ग्खते हुए संयुक्त राष्ट्र संघ को 'खादय मुरक्षा संबंधी विज्व नीतिं का सूझाव दिया जिस से मंकट के समय किसी देश को सहायता भिल सके ;